

(a) the criteria for selection of press persons to accompany the Prime Minister during his tours in the country and outside the country; and

(b) whether consideration is given in State-wise selection of press persons accompanying the Prime Minister.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The main criterion of selection is the best possible coverage. In foreign tours, the guiding factor of selection is to secure the best possible coverage for India's foreign policy initiatives and the Prime Minister's visits. Weightage is given to persons having experience in covering international affairs. Representation is given to regional language newspapers, to the extent possible.

Posting of Husband and Wife at same Station

10416. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether there is any policy for posting of officers/employees of nationalised banks at the same station with their spouses employed in Central Government/State Government department; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). In view of the instructions applicable to Govt. employees but keeping in mind the factors peculiar to the banking industry, administrative requirements of the banks and transfer norms, etc., banks have been advised to formulate a policy to post husband and wife at the same station where both of them work in the same bank or in different banks. Cases where either of the

spouses does not belong to banks are not covered under the above guidelines. Under the Officers Services Regulations, applicable to banks officers, they have all India transfer liability and due to administrative reasons, their transfers may be unavoidable and, therefore, it has not been possible to allow any blanket exemption for officers of the banks from the transfer on the ground that the other spouse belongs to the State/Central Government.

In terms of Sastry Award applicable to award staff employees, they are, normally, not transferred outside the language areas in which they are serving.

Entrepreneur Development Programme Conducted by SBI

10417. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India conducted Entrepreneur Development Programme from November 17 to December 18, 1985 for South Arcot at Neyveli;

(b) if so, the details thereof,

(c) whether after successfully completing that programme some of the trainees were instructed to submit project report for securing loans;

(d) if so, their number and how many of them have been given loans; and

(e) the steps being taken to sanction loans to remaining trainees who have submitted project reports?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). State Bank of India (SBI) conducted an Entrepreneur Development Programme (EDP) from 19.11.85 to 17.12.85 at Neyveli for South Arcot District. 24 partici-

pants were trained in various aspects of entrepreneurship.

(c) to (e). All the participants to the training programme were advised to submit their projects. However, only 4 participants submitted the projects for sanction of loans. Out of which, two were sanctioned assistance for their projects. One was not found viable and the fourth applicant could not be assisted due to his indebtedness prior to his training programme.

[*Translation*]

Development of Tourist Centres in Chattisgarh District of Madhya Pradesh

10418. SHRI RESHAM LAL JANGDE: Will the Minister of TOURISM be pleased to state:

(a) the details of the places where boarding and lodging facilities are being provided by the India Tourism Development Corpora-

tion or by the State Government in the State of Madhya Pradesh;

(b) the amount spent for the development of tourism in Chattisgarh district of Madhya Pradesh during the last three years;

(c) whether there is any proposal under consideration of Union Government to develop Moramdev Ratanpur, Sirpur, Dantewada, Rajm, Sheorinarayan as tourist centres; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Boarding and lodging facilities are provided at the following places by India Tourism Development Corporation and/or by the State Government in Madhya Pradesh:—

Bandhavgarh National Park	Kanha National Park	Sagar
Bhopal	Khajuraho	Sanchi
	Mandu	Satna
Chitrakoot	Orchha	Shivpuri
Gwalior	Panchmarhi	Ujjain
Indore	Pipariya	
Jabalpur	Rookhad	

(b) The Central Department of Tourism have sanctioned the following schemes in

Chattisgarh districts during the last three years:—

Amount sanctioned

(*Rs. in lakhs*)

(i) Cafeteria-cum-toilet facilities at Dantewada

12.54